

**Central Administrative Tribunal
Principal Bench**

**OA No. 1188/2001
MA No. 1354/2008**

New Delhi this the 26th day of August, 2008

**Hon'ble Shri Shanker Raju, Member (J)
Hon'ble Dr. Veena Chhotray, Member (A)**

1. Mukesh Kumar Balmiki,
S/o Shri Soran Singh,
R/o K-161, Cline Square,
Kali Bari, Gole Market,
New Delhi.
2. Chunni Lal,
S/o Shri Kishan Lal,
R/o 4/1864, Bhola Nath Nagar,
Ram Block, Shahdara,
Delhi-110 032.

-Applicants.

(Applicant No.1 present in person)

-VERSUS-

1. Union of India,
Through the Secretary,
Ministry of Health,
Shastri Bhawan,
New Delhi.
2. Director,
Ram Manohar Lohia Hospital,
New Delhi.
3. Administrative Officer,
Dr. Ram Manohar Lohia Hospital,
New Delhi.

-Respondents.

(By Advocates: Shri Rajinder Nischal for official respondents
Shri Ashwani Bhardwaj for pvt. respondents.)

ORDER (Oral)

Shri Shanker Raju, Member (J):

One of the applicants, namely, Shri Mukesh Kumar Balmiki, seeks withdrawal ^{of} ~~from~~ the OA, which is accordingly allowed.

2. Shri Chunni Lal, applicant No.2, is not interested to pursue his case, as on last two occasions, nobody has been appearing for him. Accordingly, OA is dismissed in default for non-prosecution. No costs.

veena chhotray
(Veena Chhotray)
Member (A)

S. Raju
(Shanker Raju)
Member (J)

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